

(b) Some of the measure taken by the Government to facilitate alloy steel export are:

- (i) Reduction in import duty on steel melting scrap from 35% to 10%.
- (ii) Allowing import of modern equipment and technology for quality improvement and cost reduction of alloy steel producers.
- (iii) Duty free import of raw materials including alloying elements, for export production through advance licensing scheme as per the policy.
- (iv) Conversion to 60% export earning at market rate of foreign exchange, and
- (v) Liberal clearances of export proposals.

(c) Does not arise.

[English]

Difference in Pay Scales of MTNL and DOT Employees

3235. SHRI GOVINDRAO NIKAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the difference in the pay scales and allowances being paid to the employees of the Mahanagar Telephone Nigam Limited and the employees of the Department of Telecommunications;

(b) whether resentment among the employees is increasing due to this disparity;

(c) if so, the steps being taken by the Government to resolve this issues;

(d) whether with the formation of a Public

Sector Undertaking, the employees start demanding more pay scales and allowances and their demands are always accepted by the Government; and

(e) if so, the steps proposed to be taken by the Government to curb this tendency?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) There is no difference in pay scales and allowances of employees of Mahanagar Telephone Nigam Limited and Department of Telecommunications. However, Group 'C' and 'D' employees in M. T. N. L. who are on deemed deputation from Department of Telecommunications have been sanctioned an ad-hoc amount of RS. 100/- per month with effect from 1.9.1990 as their terms and conditions for absorption in MTNL have not been finalised so far. This payment will be adjusted towards dues to such employees when the said terms and conditions are finalised.

(b) and (c). Yes, Sir. This adhoc sanction did lead to resentment among the employees of Department of Telecom. Consequently, the Government constituted a high level Committee known as Athreya Committee, for a high level Committee know as Athreya Committee, for recommending the most appropriate organisational structure for the management of telecommunication services in the country. The report is under consideration of the Government.

(d) and (e). The pay packages for the public sector and Government employees are different. Some amount of disparity between the two at any given time exists.

Assistance to States for Development of Tourism

3236. SHRIMATI MALINI BHAT-TACHARYA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state: